

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH AT NEW DELHI

O.A. NO. 90 OF 2023

IN THE MATTER OF:

Anti-Corruption & Crime-Control ForceApplicant

VERSUS

Union of India& ORS.Respondents

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Though

PUJA KALRA
 STANDING COUNSEL MCD
 38/5, BASEMENT, EAST PATEL NAGAR
 NEW DELHI
 MOB. 9312839323
 EMAIL- pujakalra09@gmail.com

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ACTION TAKEN REPORT ON BEHALF OF THE MCD IN THE COMPLIANCE OF THE ORDER DATED 16.02.2023 PASSED BY THIS HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH.

1. That the present original application has been filed by the applicant with the grievance regarding the illegal running of meat shops at foot path of N-86 Jhuggi, JJ Colony, Shakurpur, Delhi which is stated to be causing pollution and poses risk to residents of the locality.
2. That the present matter was listed before this Hon'ble NGT on 16.02.2023 wherein this Hon'ble Tribunal passed directions as follow:

"3. In view of the averments made in the application, we consider it appropriate that a joint committee be constituted to verify the factual position. Accordingly, we constitute a Joint Committee comprising of the Delhi Pollution Control Committee (DPCC), the Municipal Corporation of Delhi (MCD) and the Deputy Commissioner (North-West), Delhi and

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direct the same to undertake visits to the site and verify the factual position and submit its report within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF / OCR Supported PDF and not in the form of Image PDF. The DPCC will be the nodal agency for coordination and compliance."

3. That inspection has been carried out on 10.05.2023 by the joint committee comprised of the officers of MCD, DPCC and Dy. Commissioner (North West) Delhi in compliance of the order dated 16.02.2023 passed by this Hon'ble Tribunal in the present matter and during inspection it was found that illegal and unauthorized sale of chicken/fish is being carried out on the Government land/footpath at Junction of G-H Block, Shakurpur, JJ Colony and N-86, JJ Cluster Lawrence Road Industrial Area. Copy of the inspection report of the joint committee dated 10.05.2023 alongwith the photographs is annexed herewith as **ANNEXURE-A**.
4. That the Veterinary Services Department of the answering respondent/ MCD has taken action against the unauthorized operating meat vendors on Government land/footpath in Shakurpur, JJ Colony, Delhi and during the action in month of March and April 2023, MCD were seized items/articles of the illegally operating vendors of chicken/fish and realized a fine of Rs. 32,550/- from the defaulters.

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5. That the Veterinary Services Department of the answering respondent/ MCD has conducted an enforcement action on 10.05.2023 and 11.05.2023 successively at the impugned site i.e. junction of G-H Block of Shakurpur JJ Colony removing their encroachments as well as getting their illegal electricity connections disconnected on the spot by the staff of TPDDL. The copy of Photographs taken during the actions are annexed herewith as **ANNEXURE-B**.
6. That MCD has also prosecuted these encroachers at Shakurpur JJ Colony and a total of 18 prosecutions under DMC Act-1957 have been made on account of insanitation & illegal operation on public land without permission of MCD.
7. That after removal of the encroachments at G-H Block of Shakurpur JJ Colony which were being misused for selling of chicken & fish unauthorizedly, the SHO, PS Subhash Place has been requested vide letter No. 544/DDVS/KPZ/2023 dated 12/05/2023 to deploy beat officials for watch and ward of the cleared site so as to prevent and stop any efforts by the unauthorized persons to encroach upon again the said Govt. Land/footpath at above site. Copy of the said letter is annexed herewith as **ANNEXURE-C**.
8. That the Manager, Revenue Recovery Group (RRG), TPDDL has been requested vide letter No. 545/DDVS/KPZ/2023 dated 12/05/2023 to keep a watch and ward of the said site to prevent and stop any efforts by

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unauthorized and illegal persons from misusing electricity at the above site. Copy of the said letter is annexed herewith as **ANNEXURE-D**.

9. That it is submitted that the another site indicated in the orders dated 16.02.2023 of the Hon'ble NGT in the instant matter i.e. N-86, JJ Cluster at Lawrence Road Industrial Area where also the illegal meat chicken/meat vendors operate falls in the jurisdiction of Indian Railways where the illegal vendors are operating alongside the Railway Line through their encroachments. Therefore, a letter vide No. 543/DDVS/KPZ/2023 dated 11/05/2023 has been sent to the Divisional Railway Manager (DRM), Delhi Division-Northern Railway, DRM Office, State Entry Road, Paharganj, Delhi-110055 with the request to fix-up a date for joint action of Railway Authorities and Veterinary Services Department, Keshavpuram Zone, MCD for removal of these encroachments misused for illegal selling of chicken/meat. Copy of the said letter is annexed herewith as **ANNEXURE-E**.



Dy. Director(VS)
Keshav Puram Zone

Report of the Joint Committee constituted as per Orders dated 16.02.2023 of the Hon'ble NGT in OA No. 90/2023 in the matter of Anti Corruption & Crime Control Force Vs Union of India & Ors.

Pursuant to the directions dated 16.2.2023 of Hon'ble NGT in the aforesaid matter the joint committee visited the sites of JJ Colony, Shakurpur (G-H Blocks) and N-86, JJ cluster along the Railway Line, Lawrence Road Industrial Area, Delhi on 10.05.2023 afternoon and observed the following:-

1. There are a number of chicken-fish sellers/vendors operating illegally from the footpath/Govt. Land on main road at junction of G-H Block of Shakurpur JJ Colony, Delhi.
2. Another site as mentioned in the order dated 16.02.2023 of the Hon'ble NGT was also visited i.e. N-86, JJ Cluster, Lawrence Road Industrial area which is encroachment on Railway land under jurisdiction of Indian Railways (Northern Railways) just along the Railway Line.
3. Time stamped photographs of the both sites visited by the Joint Committee on 10.05.2023 are annexed herewith for ready reference.
4. The Veterinary Services Department, Keshavpuram Zone, MCD with the concerned agencies i.e. Police, TPDDL, Indian Railways (Northern Railways) may undertake enforcement action against the illegally and unauthorizedly operating encroachments misused by persons for sale of chicken/meat at these sites.

Deepanshu Puri
10.05.23

Deepanshu Puri
JEE (DPCC)

Prem Chand
10/5/23

Prem Chand
Tehsildar, Saraswati Vihar
on behalf of DC(NW),GNCTD

Dinesh Sharma
10/5/2023

Dr. Dinesh Sharma
Dy. Director (VS)
KPZ/MCD



 Deputy Director (V.S.)
Keshav Puram Zone
Municipal Corporation of Delhi

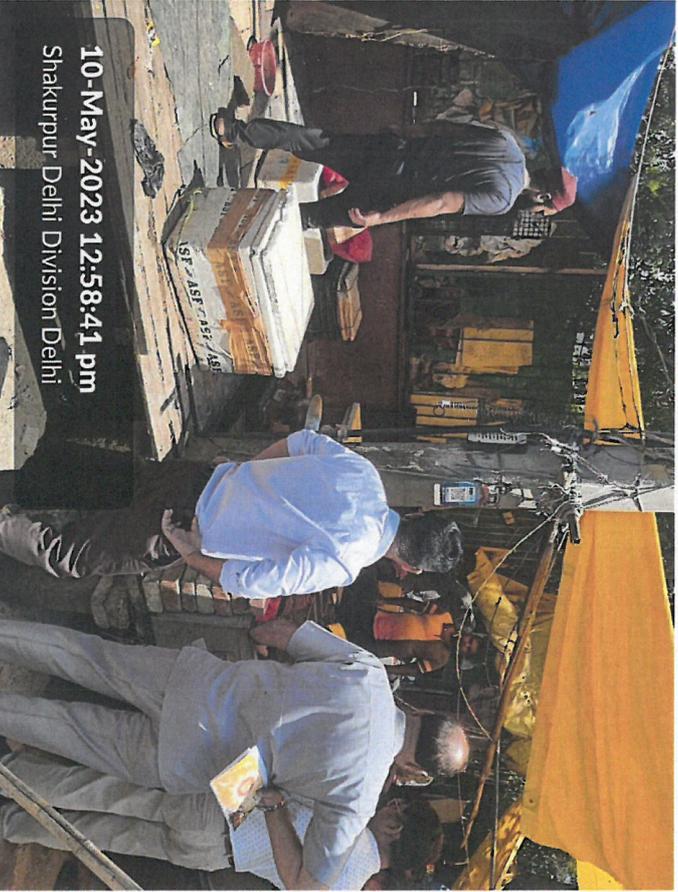
JOINT COMMITTEE INSPECTION SHAKURPUR DT 10.5.2023



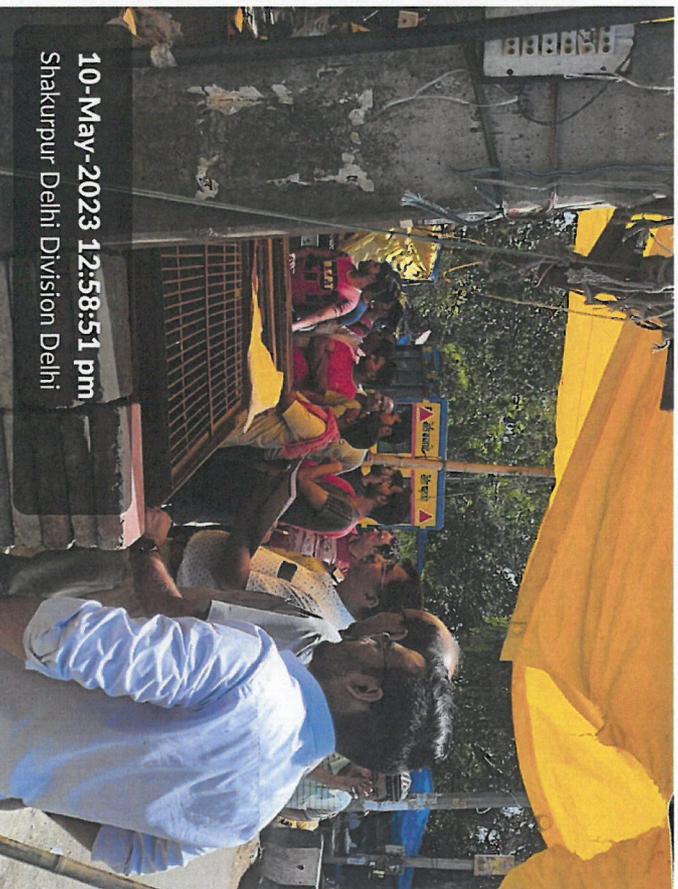
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Shakurpur New Delhi Delhi Division
Delhi



10-May-2023 12:55:56 pm
Shakurpur Delhi Division Delhi



10-May-2023 12:58:41 pm
Shakurpur Delhi Division Delhi

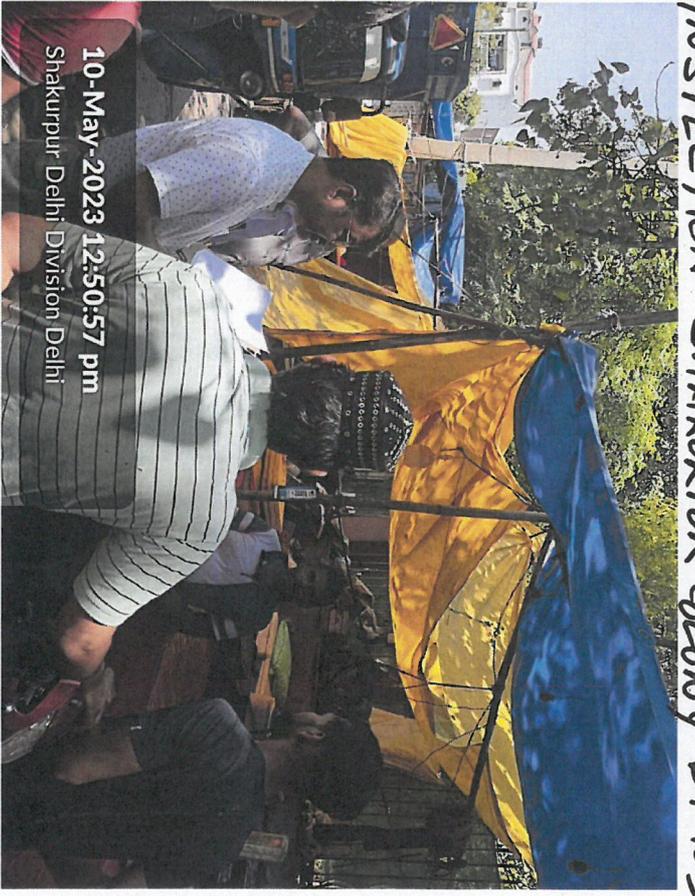


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Shakurpur Delhi Division Delhi

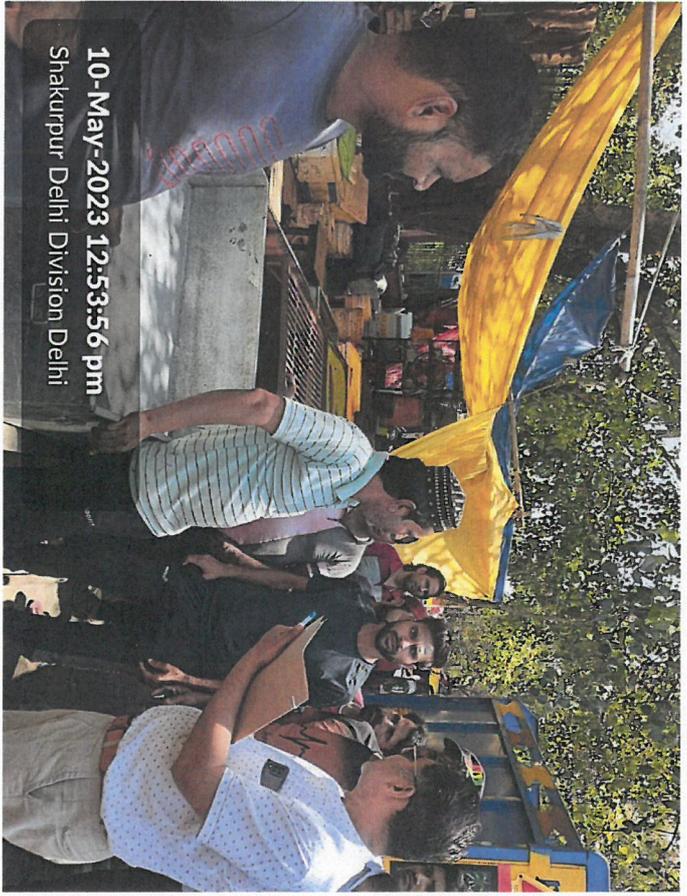
JOINT COMMITTEE INSPECTION SHAKURPUR COLONY DT 10.5.23



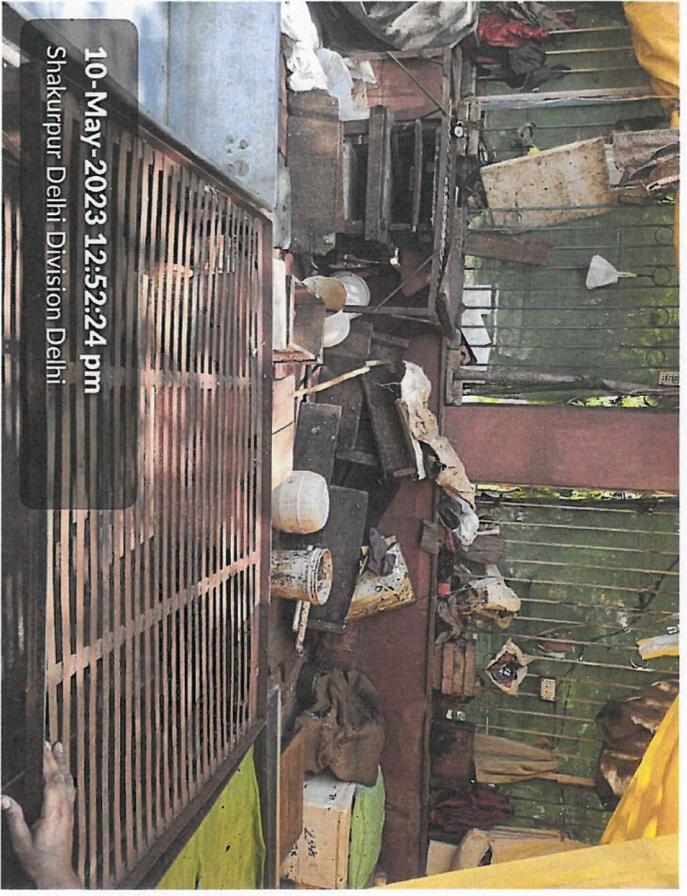
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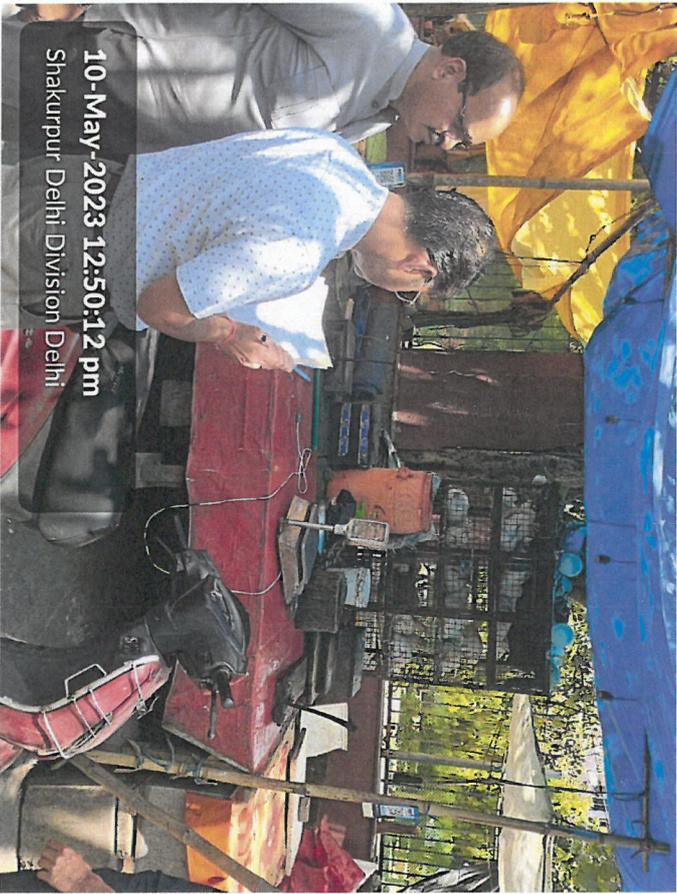
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Shakurpur- Delhi Division Delhi



10-May-2023 12:53:56 pm
Shakurpur- Delhi Division Delhi



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Shakurpur- Delhi Division Delhi

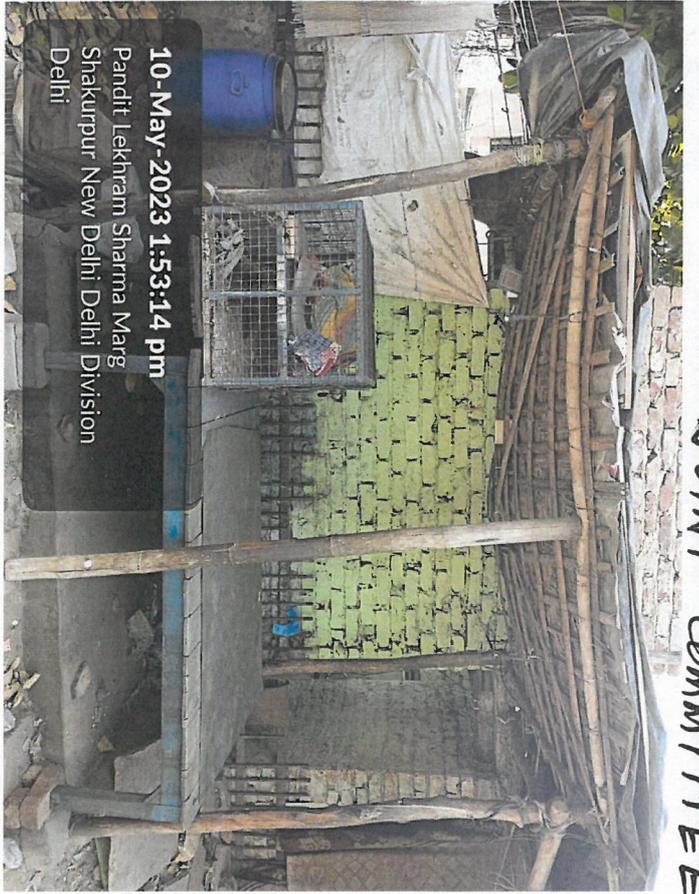


JOINT COMMITTEE INSPECTOR

SHAKURPUR COLONY

DT 10.5.23

JOINT COMMITTEE INSPECTION H-86 DT 10.5.23



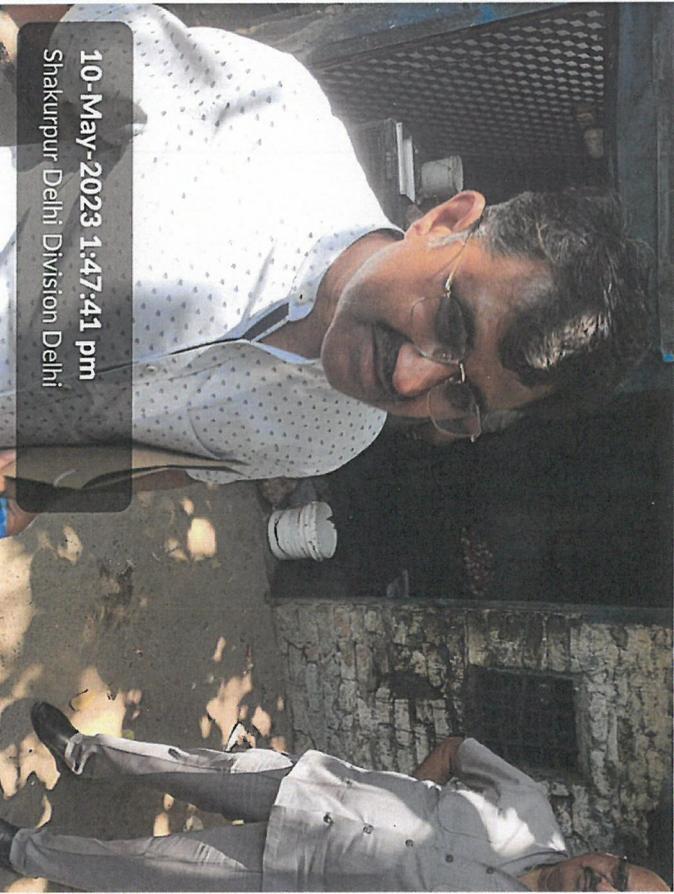
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 Pandit Lekhram Sharma Marg
 Shakurpur New Delhi Delhi Division
 Delhi



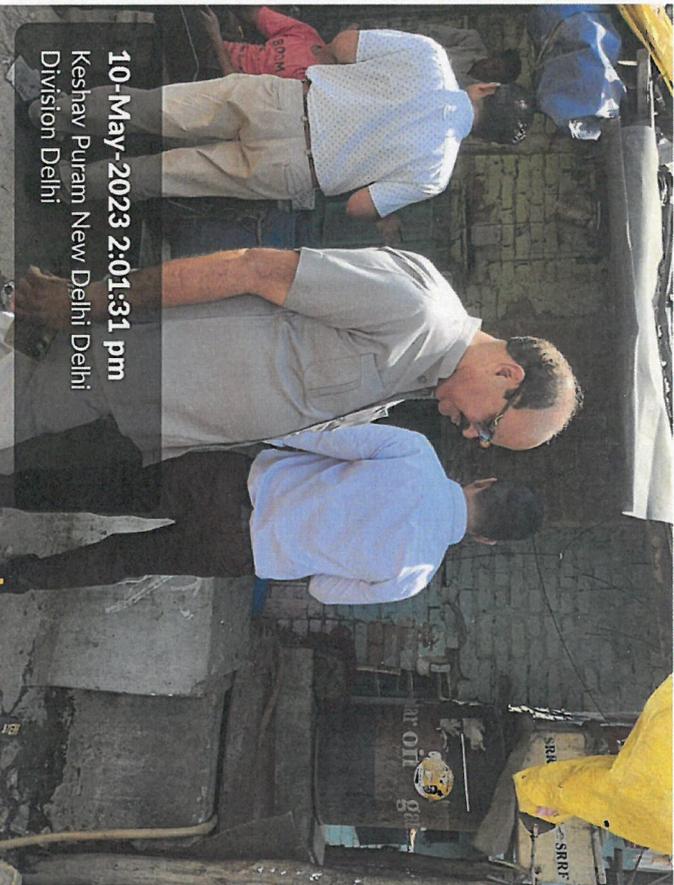
GPS Map Camera

New Delhi, Delhi, India
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 Keshav Puram, Shakurpur, New Delhi, Delhi 110035,
 India
 Lat 28.681586°
 Long 77.150945°
 10/05/23 01:50 PM GMT +05:30

Google

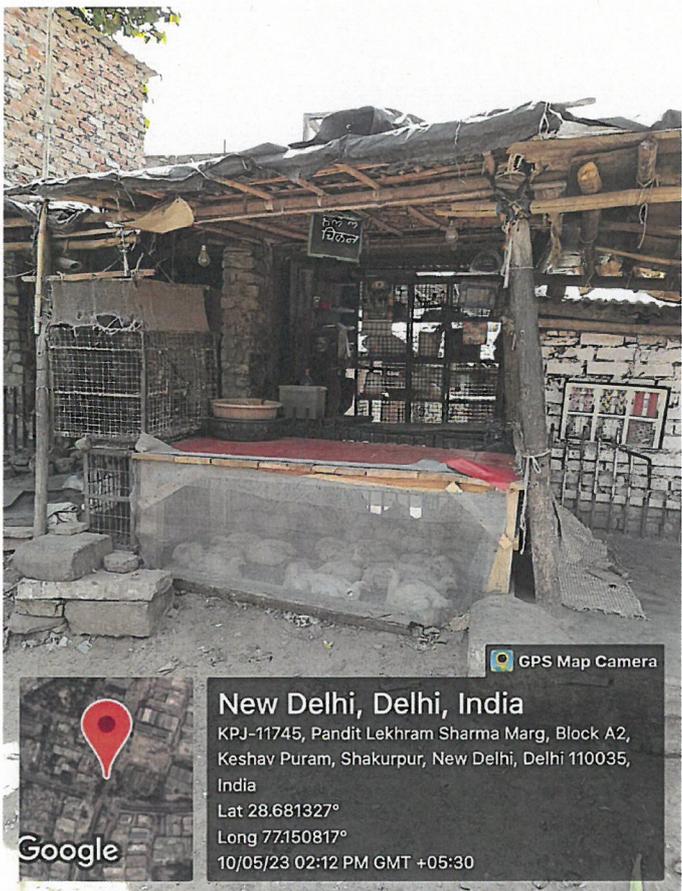
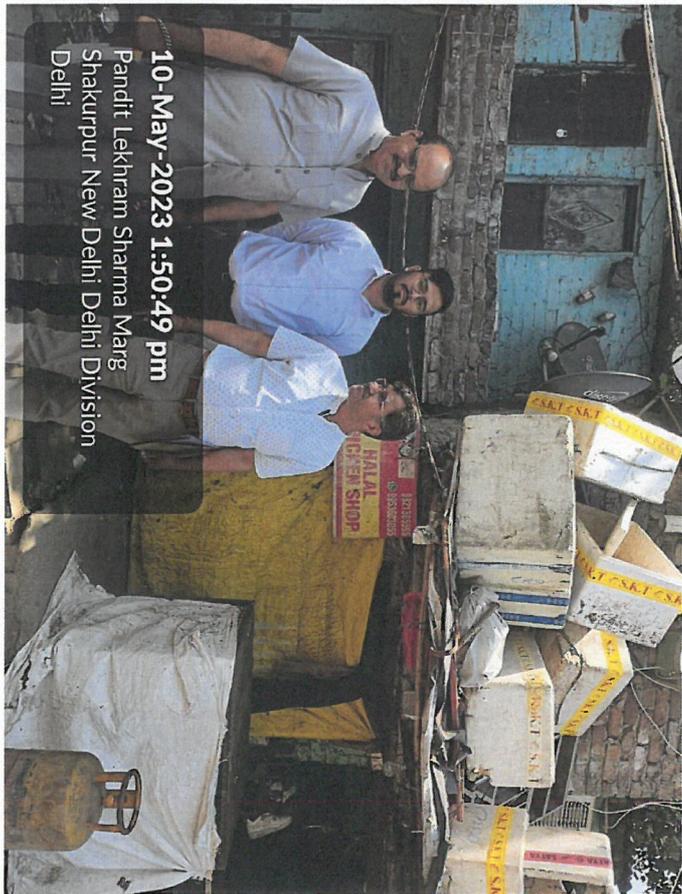
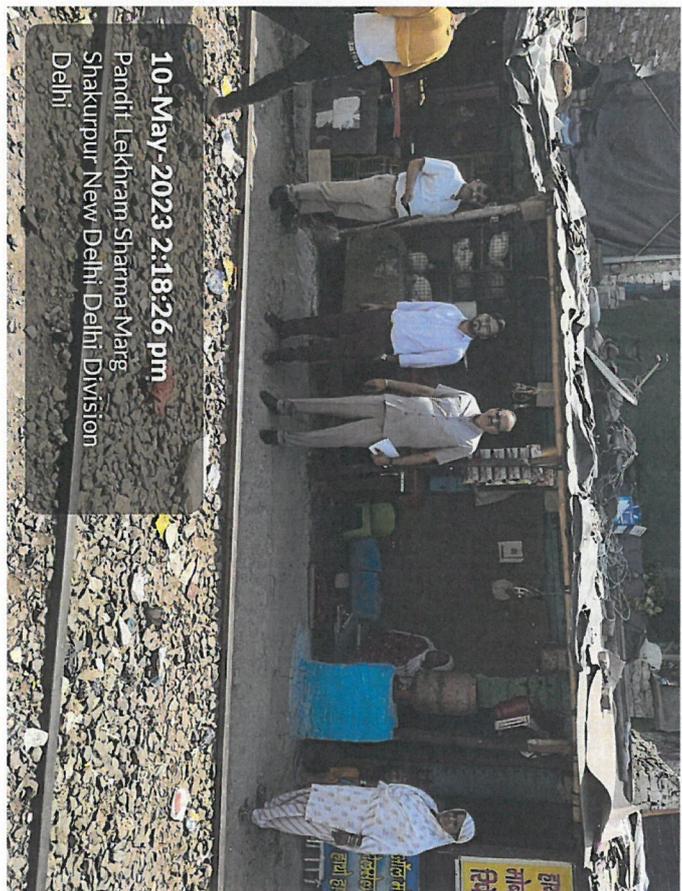


10-May-2023 1:47:41 pm
 Shakurpur Delhi Division Delhi



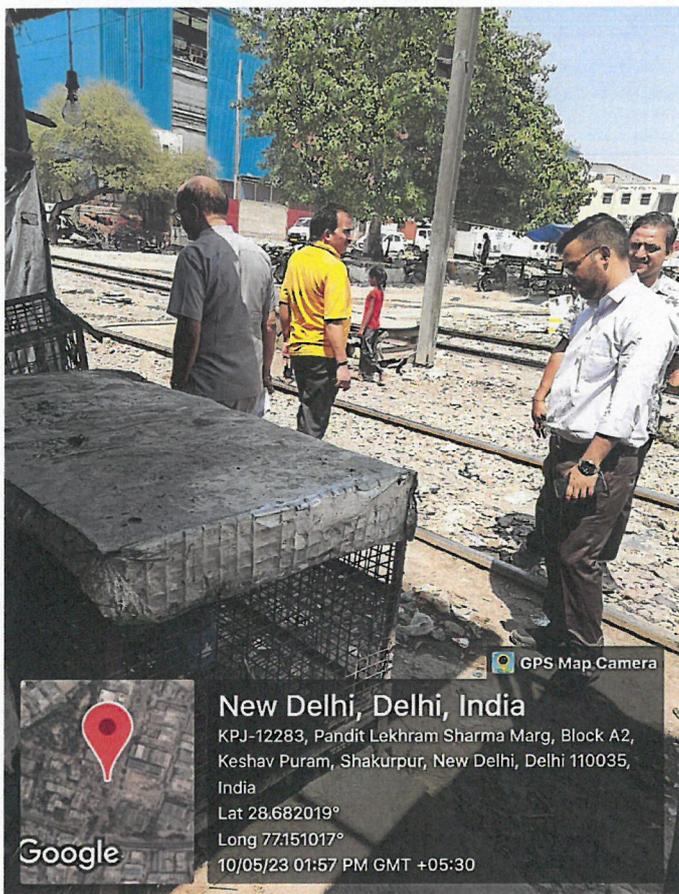
10-May-2023 2:01:31 pm
 Keshav Puram New Delhi Delhi
 Division Delhi

JOINT COMMITTEE INSPECTION NY-86 DT 10.5.23



10-May-2023 1:50:49 pm
Pandit Lekhram Sharma Marg
Shakturpur New Delhi Delhi Division
Delhi

10-May-2023 2:18:26 pm
Pandit Lekhram Sharma Marg
Shakturpur New Delhi Delhi Division
Delhi



JOINT COMMITTEE INSPECTION
N-86 Lawrence Rd. Industrial
Area

DT. 10.5.2023

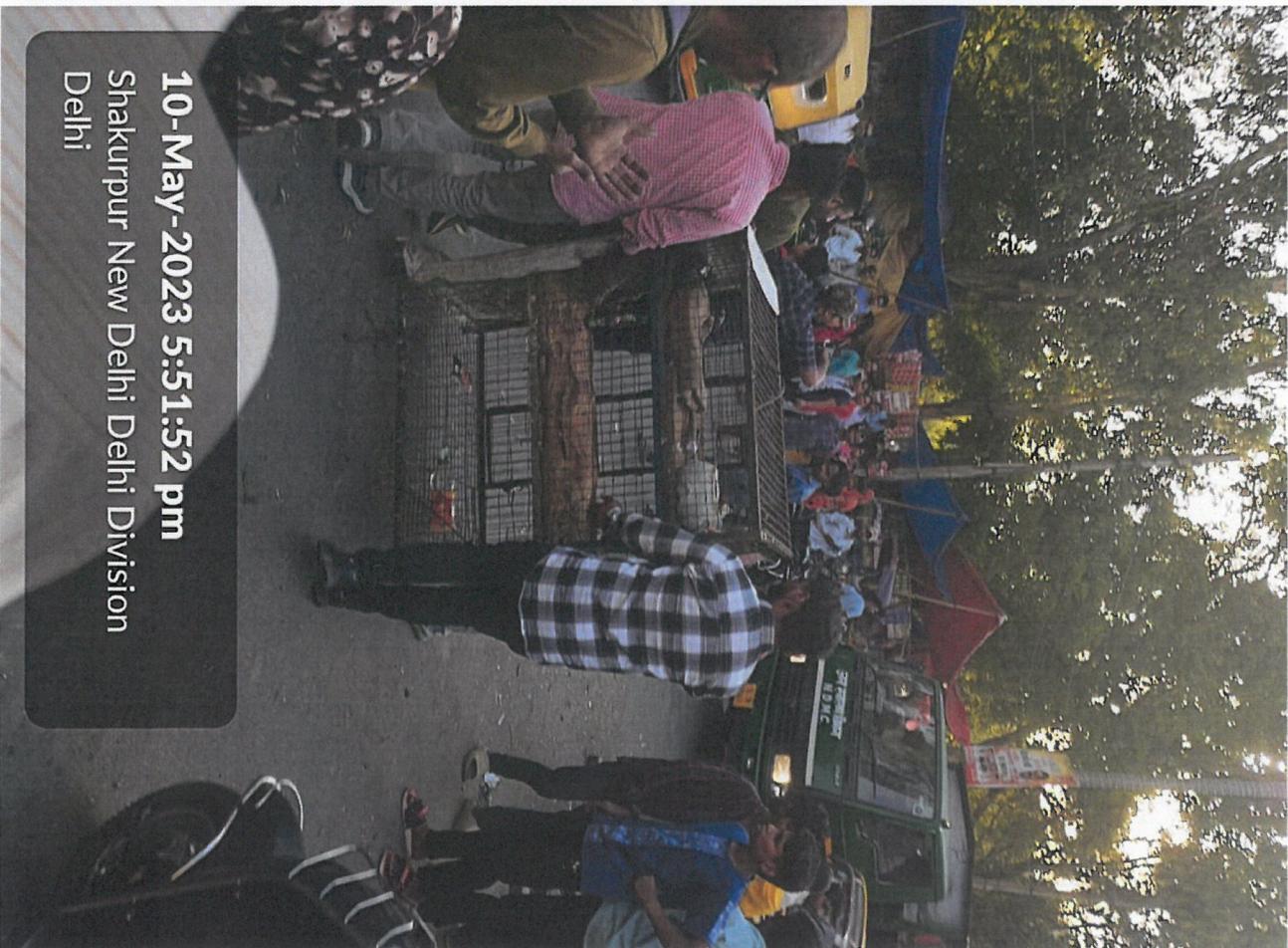
ANNEXURE - B

ACTION DT 10.5.2023

31



10-May-2023 5:51:57 pm
 Shakurpur New Delhi Delhi Division
 Delhi



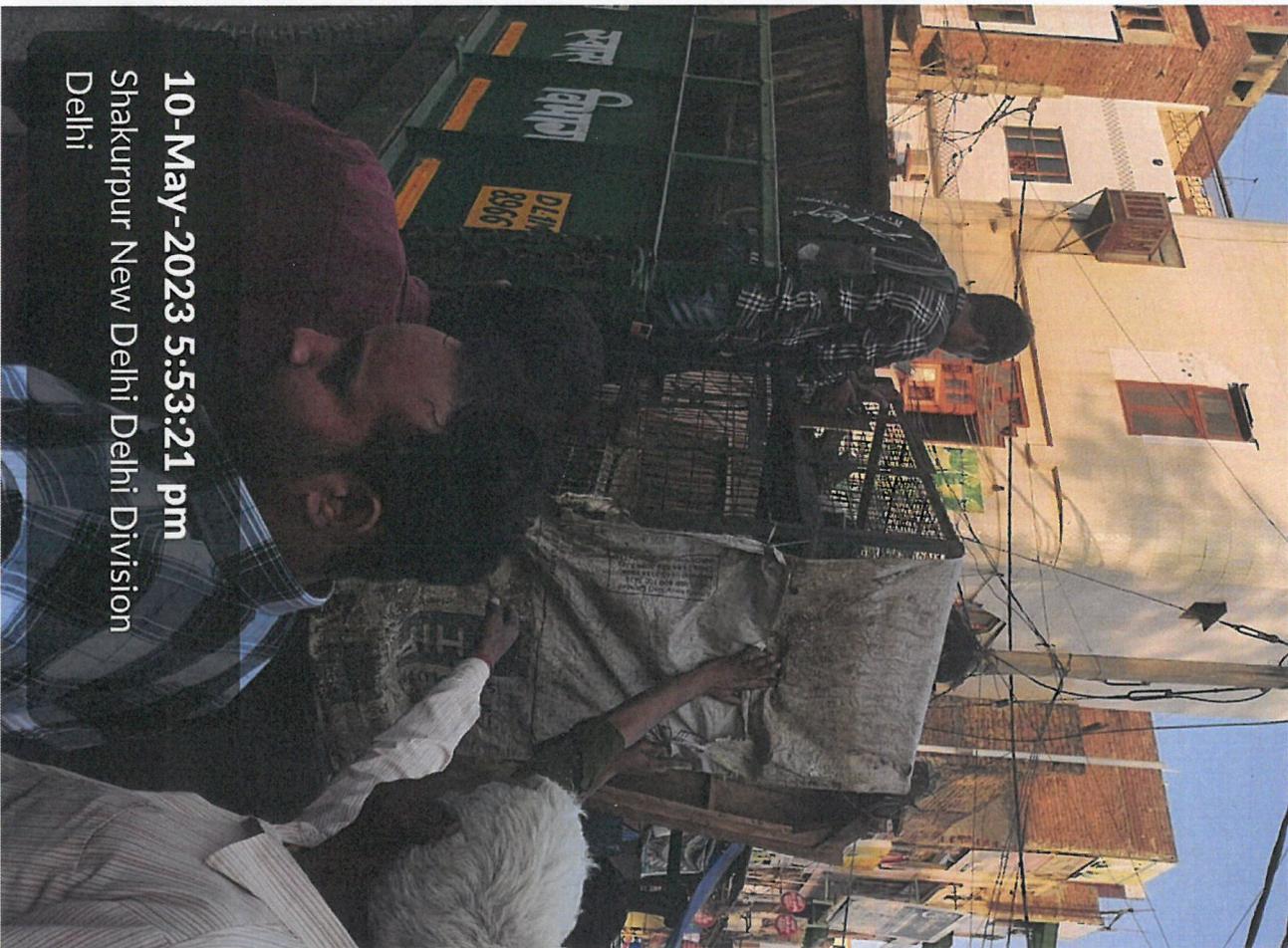
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 Shakurpur New Delhi Delhi Division
 Delhi

ANNEXURE - B

ACTION BT. 10.5.2023



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 Shakurpur New Delhi Delhi Division
 Delhi



10-May-2023 5:53:21 pm
 Shakurpur New Delhi Delhi Division
 Delhi

ANNEXURE-B

ACTION DT 10.5.2023



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Shakurpur Delhi Division Delhi

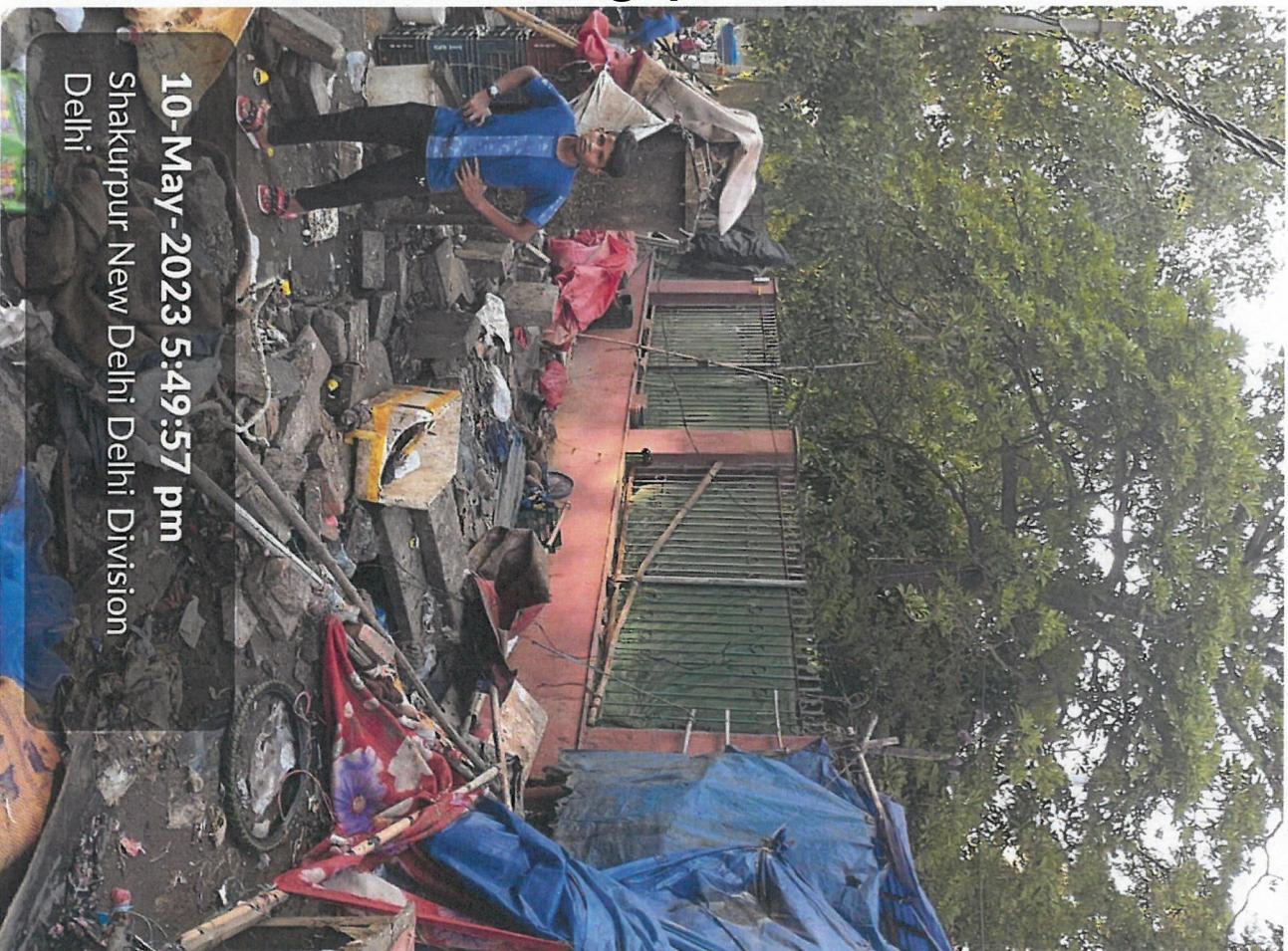


10-May-2023 5:47:30 pm
Shakurpur Delhi Division Delhi

ANNEXURE - B

ACTION DT. 10.5.2023

34



10-May-2023 5:49:57 pm
Shakurpur New Delhi Delhi Division
Delhi



10-May-2023 5:48:23 pm
Shakurpur New Delhi Delhi Division
Delhi

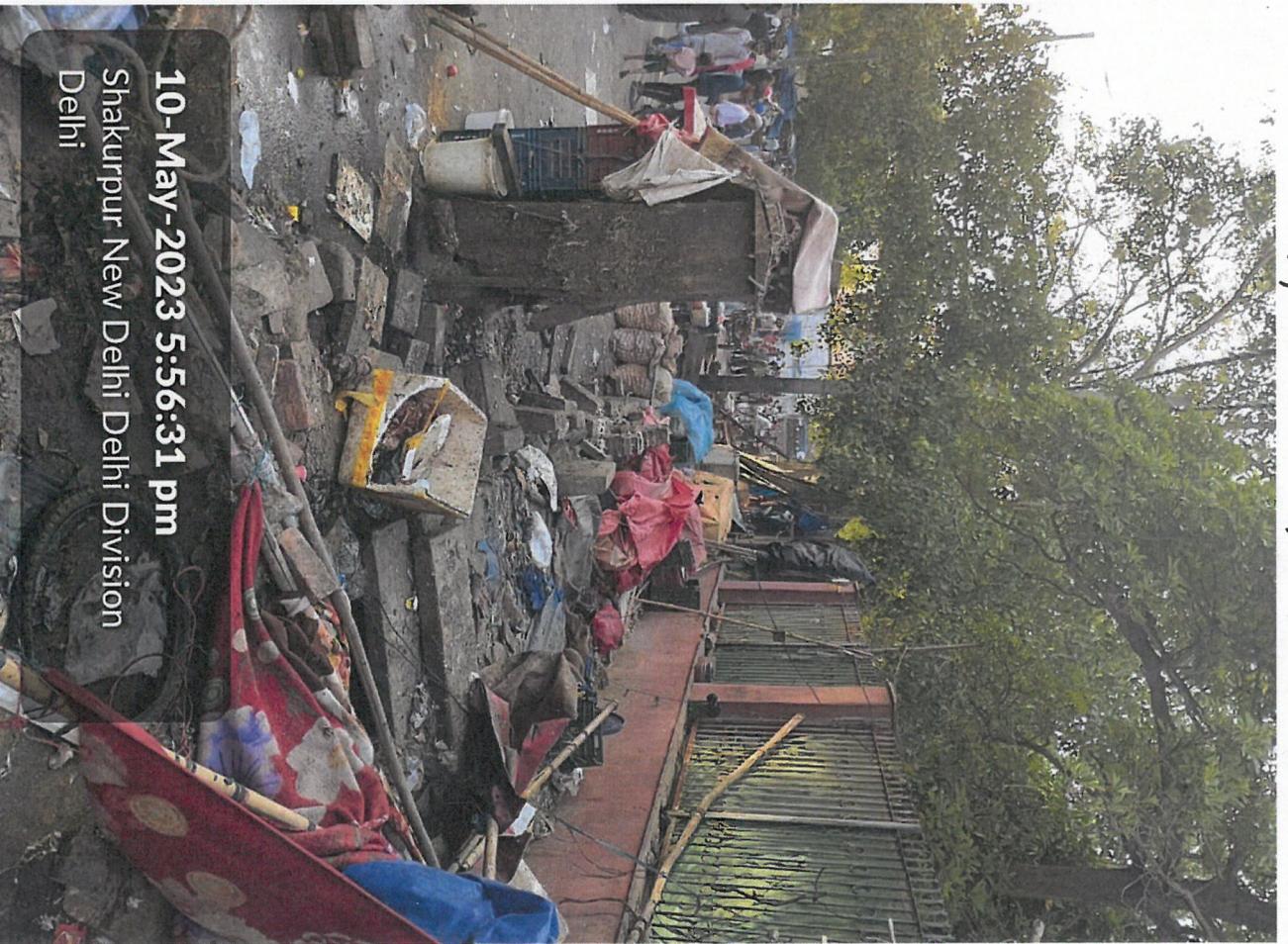
ANNEXURE - 'B'

ACTION DT. 10.5.2023

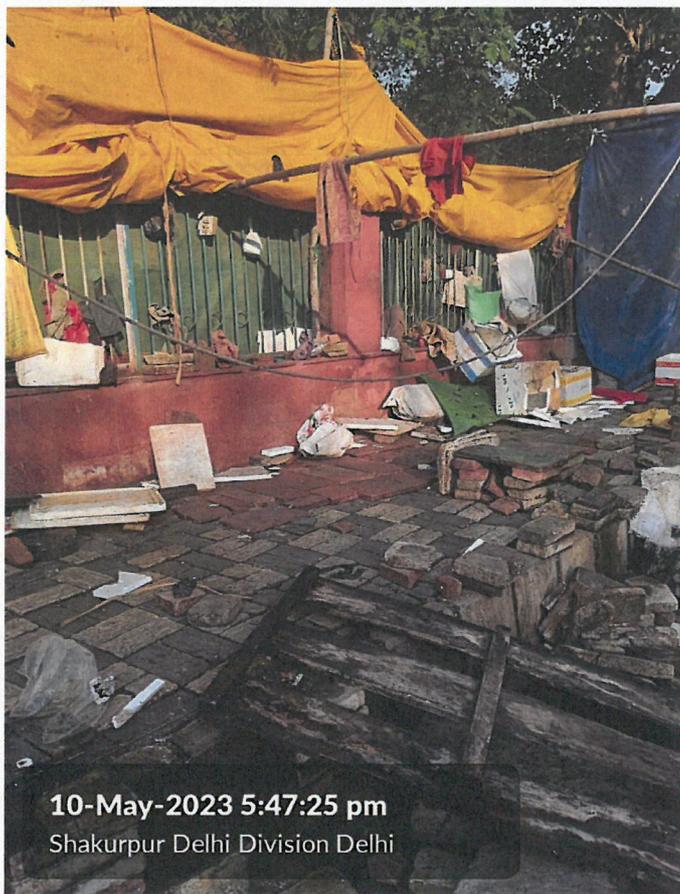
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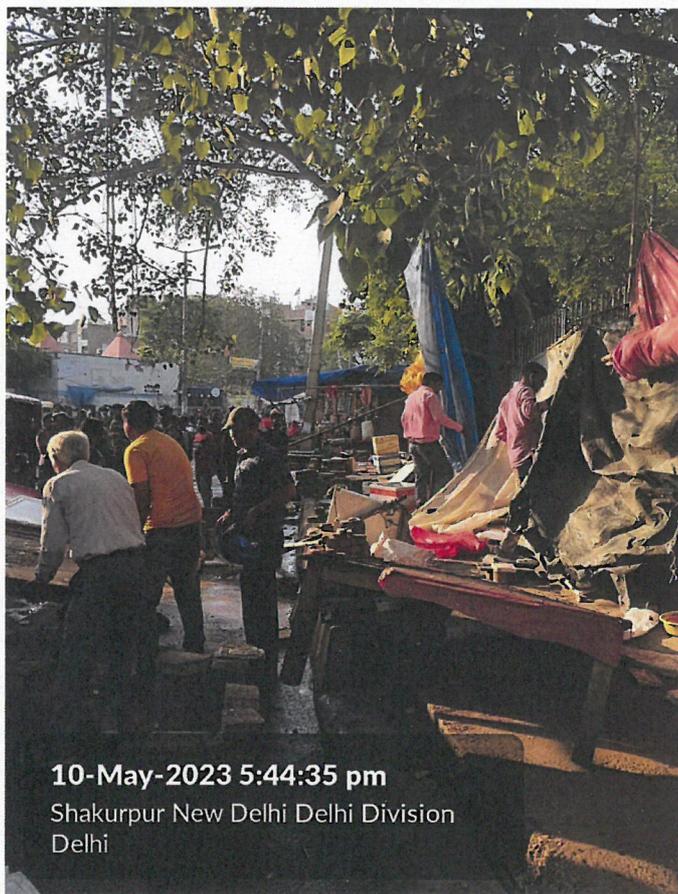
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 Shakurpur Delhi Division Delhi



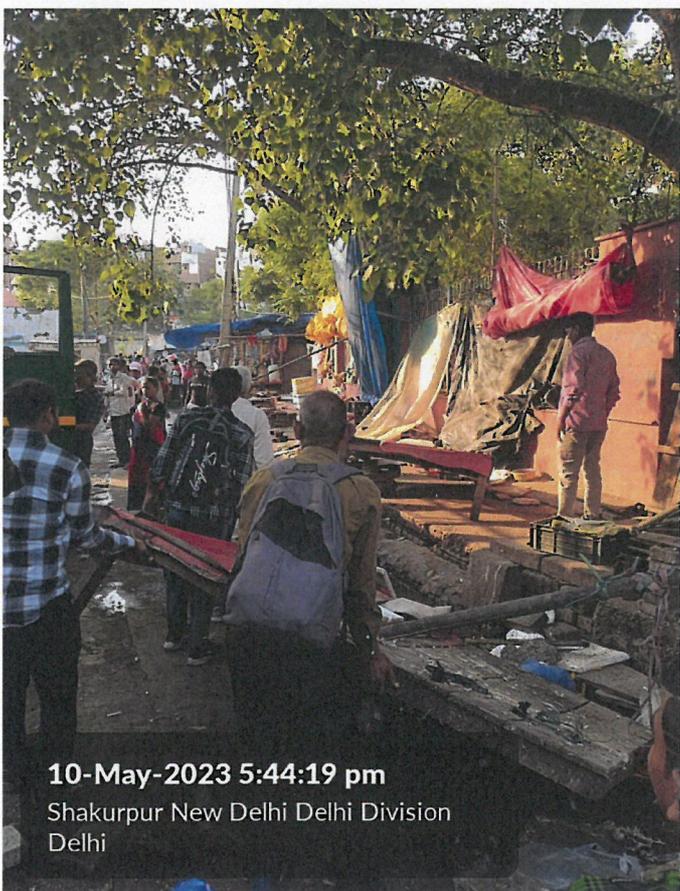
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 Shakurpur New Delhi Delhi Division
 Delhi



10-May-2023 5:47:25 pm
Shakurpur Delhi Division Delhi



10-May-2023 5:44:35 pm
Shakurpur New Delhi Delhi Division
Delhi



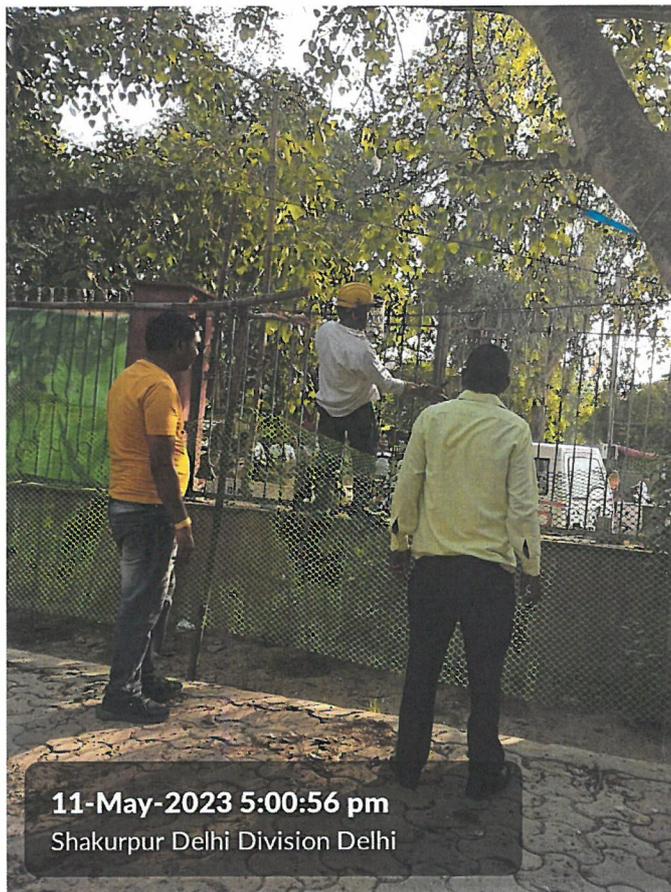
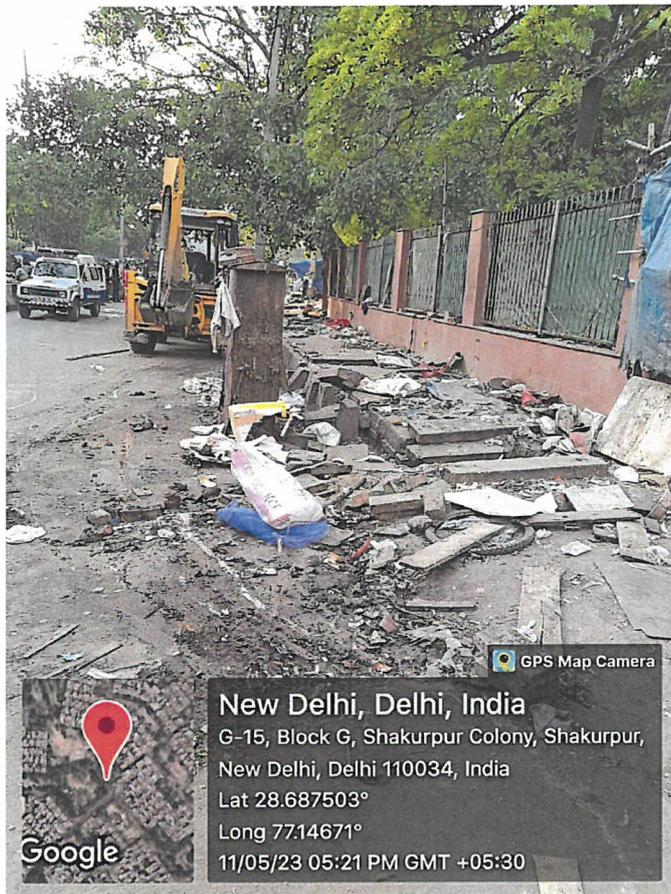
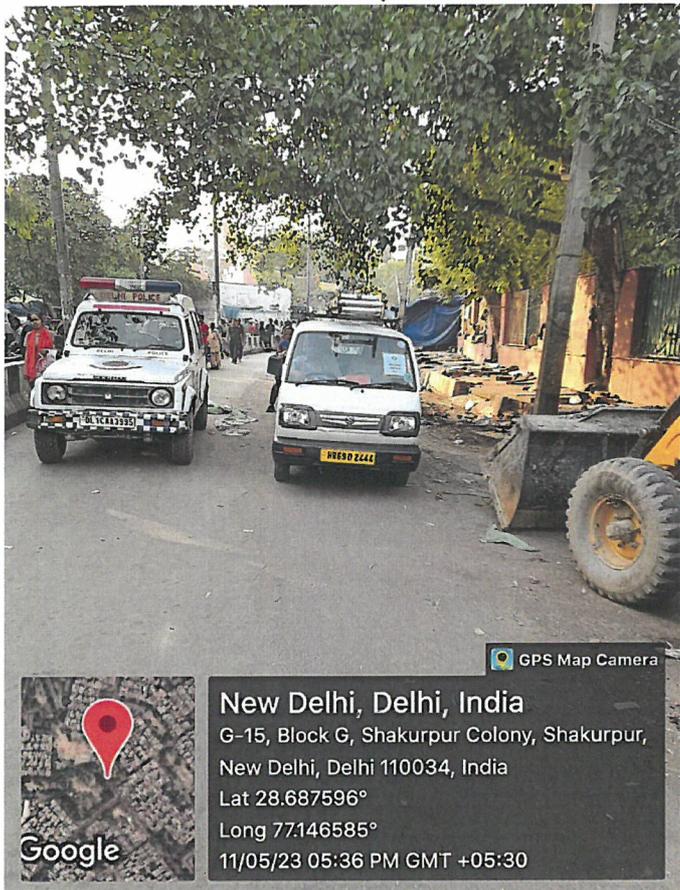
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Shakurpur New Delhi Delhi Division
Delhi

ANNEXURE-B

ACTION DT 10.5.23

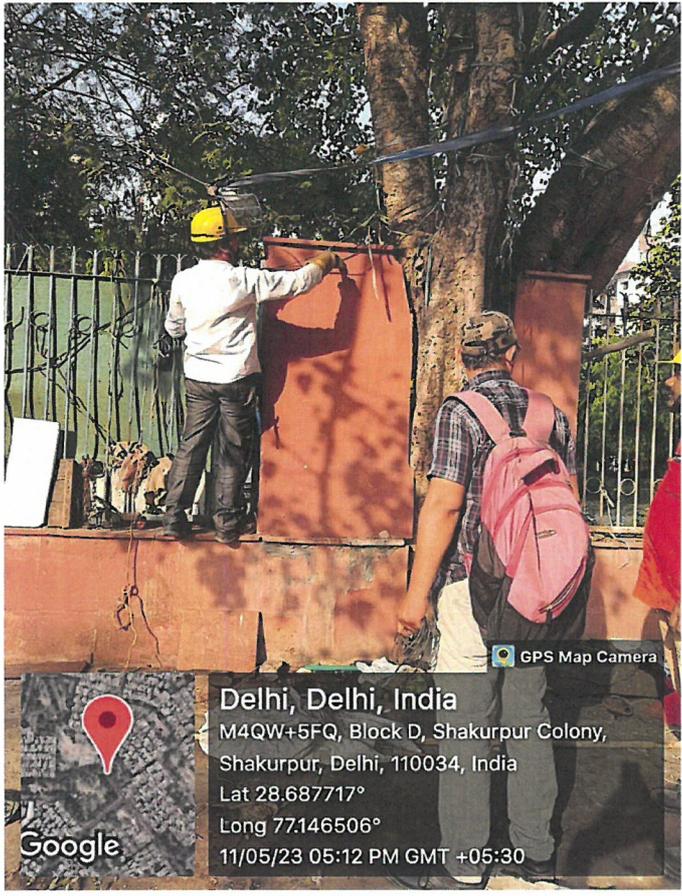
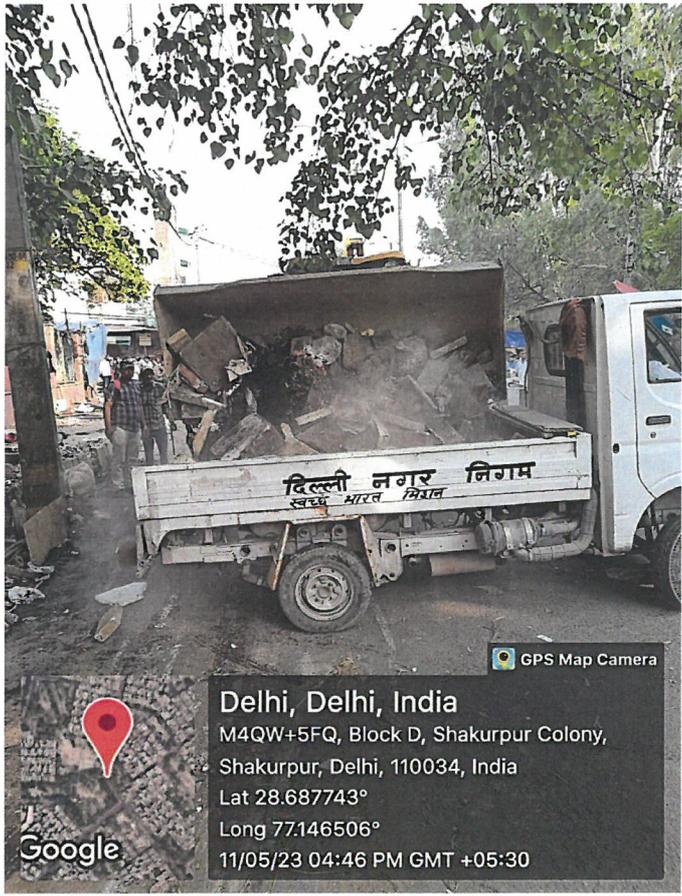
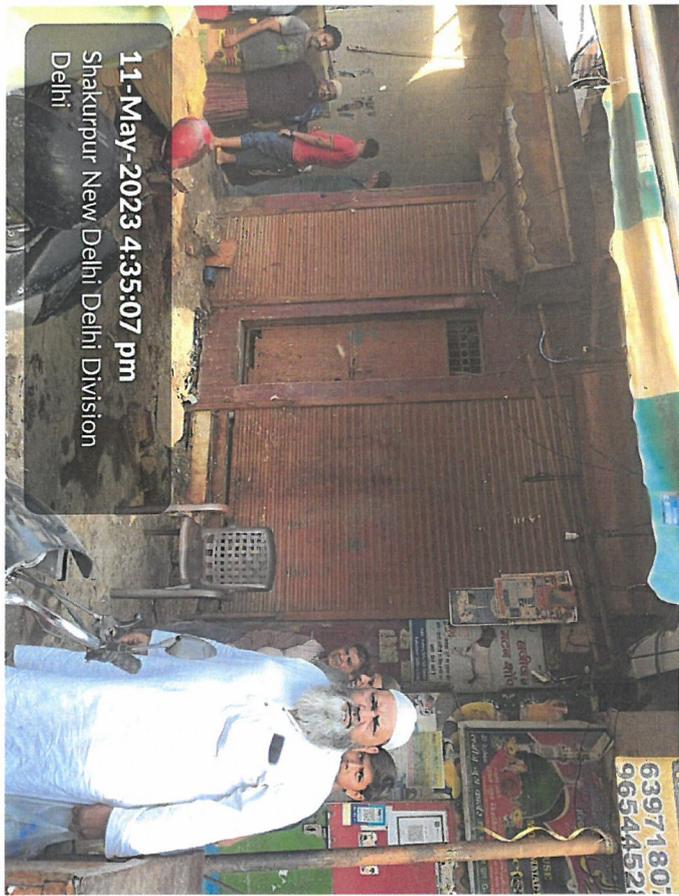
ANNEXURE 37

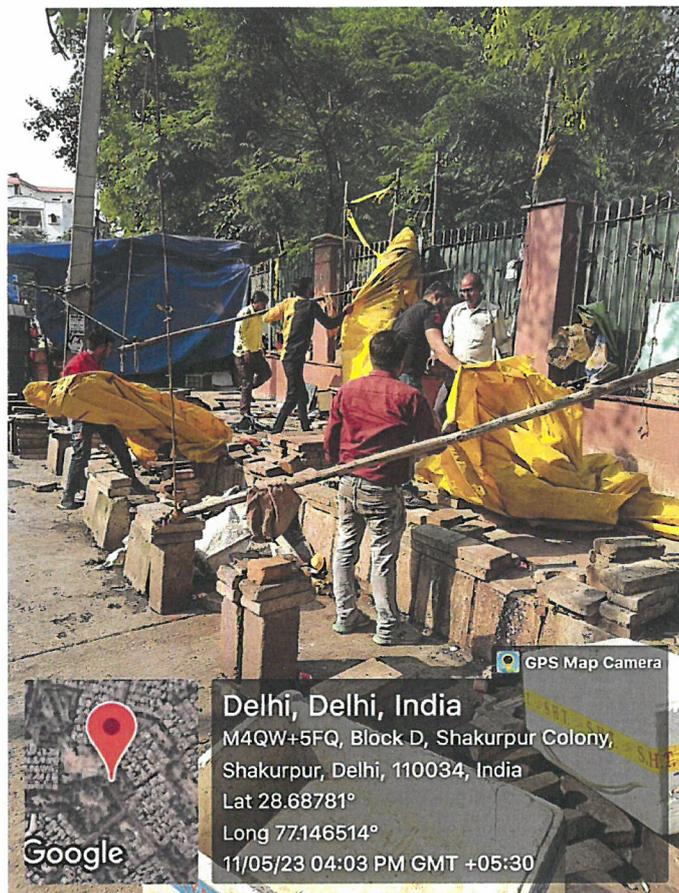
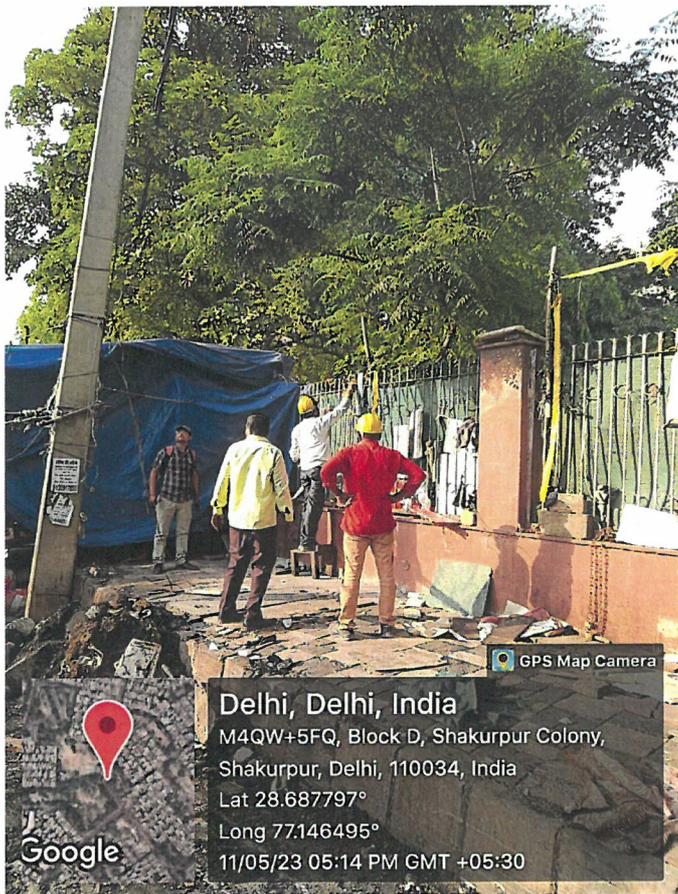
ACTION DT. 11.5.23



ANNEXURE 38

ACTION OF 11.5.23





ANNEXURE - 'B'

ACTION DT. 11.5.2023

MUNICIPAL CORPORATION OF DELHI
VETERINARY SERVICES DEPARTMENT
ROOM NO.15, A-1, KESHAV PURAM DELHI-110035
KESHAVPURAM ZONE

No. 544/DDVS/KPZ/2023

Date: 12.5.2023

To

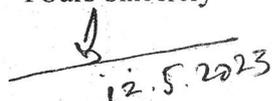
The SHO
P.S-Subhash Place, Delhi

Subject:- Court matter in NGT OA 90/2023 Anticorruption & Crime Control Force Vs UOI & Ors- Order dated 16.02.2023 and NDOH-15.05.2023—preventing re-encroachment of Govt. Land/footpath cleared by Veterinary Services Department with the help of police.

Sir,

1. This is in continuation of this office letter No. 541/DDVS/KPZ/2023 dated 11/05/2023 vide which it was informed that the Hon'ble NGT in the aforesaid matter vide order dated 16.2.2023 in the pending application regarding running of illegal meat shops at N-86 JJ cluster and different locality of Shakurpur JJ Colony(G-H Block etc) has constituted a joint committee comprising of DPCC, MCD and Dy. Commissioner(North West) to undertake visits of these sites and verify the factual position and submit its report within two months.
2. In pursuance of the orders of Hon'ble NGT, the joint committee has inspected sites at junction of G-H Block, Shakurpur JJ Colony on 10.05.2023 and thereafter the Veterinary Services Department of Keshavpuram Zone with the help of police P.S Subhash Place removed the illegal chicken/fish sellers on footpath of the above site during enforcement actions taken on 10.05.2023 and 11.05.2023 successively. The photographs of site of today's action after removal of encroachments made by these illegal meat vendors are annexed herewith for ready reference.
3. The team of TPDDL also was operating during the above joint enforcement action of MCD on dated 11.05.2023 which disconnected all electricity connections used illegally by the unauthorizedly operating chicken/fish sellers or vendors at junction of G-H Block, Shakurpur, JJ Colony near Samrat Cinema, Delhi
4. Since, the matter is pending before the Hon'ble NGT and is coming up for hearing on 15.05.2023, the SHO , P.S. Subhash Place is again requested to deploy beat officials for watch and ward of the cleared site so as to prevent and stop any efforts by the unauthorized persons to encroach upon again the said Govt. Land/footpath at above site.

Yours sincerely


12.5.2023
Dy. Director(VS)
Keshavpuram Zone

*Encl- as above
photos of Encroachment
Removal & site clearing.*

Copy for information to:

1. Dy. Commissioner KPZ
2. Dy. Commissioner of Police(North-West District).



Deputy Director (V.S.)
Keshav Puram Zone
Municipal Corporation of Delhi

41 ANNEXURE-'D'

MUNICIPAL CORPORATION OF DELHI
VETERINARY SERVICES DEPARTMENT, KESHAVPURAM ZONE
ROOM NO.15, A-1, KESHAV PURAM DELHI-110035

No. 545/DDVS/KPZ/2023

Date: 12.5.2023

To

The Manager
Revenue Recovery Group (RRG),
TPDDL, Opposite C-2,
Lawrence Road, Keshavpuram, Delhi-110034s

Subject:- Court matter in NGT OA 90/2023 Anticorruption & Crime Control Force Vs UOI & Ors-
Order dated 16.02.2023 and NDOH-15.05.2023—preventing re-encroachment of Govt.
Land/footpath cleared by Veterinary Services Department with the help of police.

Sir,

1. The Hon'ble NGT in the aforesaid matter vide order dated 16.2.2023 in the pending application regarding running of illegal meat shops at footpath of N-86, JJ cluster and different locality of Shakurpur JJ Colony(G-H Block etc) has constituted a joint committee comprising of DPCC, MCD and Dy. Commissioner(North West) to undertake visits of these sites and verify the factual position and submit its report within two months.
2. The date of hearing is 15.5.2023 and report is to be filed before that date.
3. The three member joint committee visited the site of illegal meat (Chicken-Fish) vendors at junction of G-H Block of Shakurpur JJ Colony who were found encroaching upon footpath/Govt. land & doing illegal selling of meat.
4. In pursuance of the orders of Hon'ble NGT, the joint committee has inspected sites at junction of G-H Block, Shakurpur JJ Colony on 10.05.2023 and thereafter the Veterinary Services Department of Keshavpuram Zone with the help of police P.S Subhash Place removed the illegal chicken/fish sellers on footpath of the above site during enforcement actions taken on 10.05.2023 and 11.05.2023 successively.
5. The team of TPDDL was requested to join during the above joint enforcement action of MCD on dated 11.05.2023 and TPDDL staff disconnected all electricity connections used illegally by the unauthorizedly operating chicken/fish sellers or vendors at junction of G-H Block, Shakurpur, JJ Colony near Samrat Cinema, Delhi.
6. In view of above, it is requested to keep a watch and ward of the said site to prevent and stop any efforts by unauthorized and illegal persons from misusing electricity at the above site.

Yours sincerely


12.5.2023
Dy. Director (VS)
Keshav Puram Zone

Copy for information to:-

- Dy. Commissioner/Keshav Puram Zone



Deputy Director (V.S.)
Keshav Puram Zone
Municipal Corporation of Delhi

MUNICIPAL CORPORATION OF DELHI
VETERINARY SERVICES DEPARTMENT, KESHAVPURAM ZONE
ROOM NO.15, A-1, KESHAV PURAM DELHI-110035

No. 543/DDVS/KPZ/2023

Date: 11.5.2023

To

The Divisional Railway Manager (DRM)
Delhi Division-Northern Railway, DRM Office,
State Entry Road, Paharganj, Delhi-110055.
E-mail ID- drm@dli.railnet.gov.in

Subject:- Court matter in NGT OA 90/2023 Anticorruption & Crime Control Force Vs UOI & Ors-
Order dated 16.02.2023 and NDOH-15.05.2023

Sir,

1. The Hon'ble NGT in the aforesaid matter vide order dated 16.2.2023 in the pending application regarding running of illegal meat shops at N-86, JJ cluster and different locality of Shakurpur JJ Colony(G-H Block etc) has constituted a joint committee comprising of DPCC, MCD and Dy. Commissioner(North West) to undertake visits of these sites and verify the factual position and submit its report within two months—Orders of the Hon'ble NGT dated 16.02.2023 are attached for ready reference.
2. The date of hearing is 15.5.2023 and report is to be filed before that date.
3. The joint committee visited on 10.05.2023 the site of illegal meat (Chicken-Fish) vendors at junction of G-H Block of Shakurpur JJ Colony who were found encroaching upon footpath/Govt. land & doing illegal selling of meat as well as another site at N-86, JJ Cluster, Lawrence Road Industrial area which is encroachment on railway land just on the railway line—photographs of illegal encroachments on Railway land/ Railway line are annexed for ready reference.
4. Since, the other site/land mentioned in the orders of Hon'ble NGT on a piece of land at N-86, Lawrence Road Industrial area falls under jurisdiction of Indian Railways and where the illegal sale of chicken/meat is operating through various encroachments on Railway land, a date may be fixed for joint action of concerned Railway Authorities and Veterinary Services Department, Keshavpuram Zone, MCD for removal of these encroachments made/misused by the illegal persons for sale of chicken/meat unauthorizedly and accordingly apprise the Hon'ble NGT.

Encl - a/a

Yours sincerely,

11.5.2023
Dy. Director (VS)
Keshav Puram Zone

Copy for information to:-

- Dy. Commissioner/Keshav Puram Zone



Deputy Director (V.S.)
Keshav Puram Zone
Municipal Corporation of Delhi